

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF FEBRUARY-2020

DATE OF HEARING 10.02.2020

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3560703/25	Opp. No. AMD-901455	Superfastaction Regn. Service, Surat / Viratra Designer Sarees, Surat V/s R. B. Jogani & Co., Surat / Ishvarbhai Narsibhai Jasoliya, Surat	11.00 a.m.
2.	2852931/05	Opp. No. AMD-947170	B. D. Shukla & Company, Ahmedabad / Dellwich Healthcare LLP, Ahmedabad V/s Daswani & Daswani, Kolkata / Mankind Pharma Limited, New Delhi	11.00 a.m.
3.	3904040/42	Opp. No. AMD-956552	Prassan Navinkumar Sinha, Ahmedabad / Techultra Solutions, Kahambhat V/s M/s. V. A. Associates, Mumbai / Grasim Industries Limited, Mumbai	11.00 a.m.
4.	3268521/31	Opp. No. AMD-908967	Mihir A. Surti Advocate, Ahmedabad / Mr. Prashant C. Parikh, Ahmedabad V/s Trade Mark Registration Bureau, Kolkata / Bharat Nursery Private Limited, Kolkata	11.00 a.m.
5.	3141150/05	Opp. No. AMD-905889	B.D. Shukla & Company, Ahmedabad / Stallion Laboratories Private Limited, Ahmedabad V/s V. Ravi Advocate, Chennai / Micro Labs Limited, Bangalore	11.00 a.m.

DATE OF HEARING 11.02.2020

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	2767777/29	Opp. No. AMD-939711	Rakesh Gandhi, Bikaner / Basant Kumar Naulakha, Bikaner V/s P. K. Arora, Agra / Navin Garg, Mathura	11.00 a.m.
2.	2770538/03	Opp. No. AMD-897695	Sharad Agrawal, Jodhpur / Pradeep Dhidaria, Jodhpur V/s Anand & Anand, New Delhi / Hindustan Unilever Limited, Mumbai	11.00 a.m.
3.	3266704/31	Opp. No. AMD-908966	Mihir A. Surti Advocate, Ahmedabad / Chandulal J. Parikh, Ahmedabad V/s Trade Mark Registration Bureau, Kolkata / Bharat Nursery Private Limited, Kolkata	11.00 a.m.
4.	3190792/37	Opp. No. AMD-982923	Bhansali & Associates, Ahmedabad / Swagat Infrastructure Pvt. Ltd., Ahmedabad V/s Sudhir Bhardwaj, Delhi / Vinod Kumar Gupta, Delhi	11.00 a.m.
5.	3834313/03	Opp. No. AMD-957729	Vanchinathan, Chennai / Pooja Boob, Jodhpur V/s P. K. Arora, Agra / Sauss Home Products Private Limited, Firozabad	11.00 a.m.

DATE OF HEARING 12.02.2020

Sr. No	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3941915/44	Opp. No. AMD-964668	R. K. Dewan & Co., Mumbai / Ilesh Khakhkhar, Rajkot V/s Arora & Arora, New Delhi / Mr. Deepak Maira, New Delhi	11.00 a.m.
2.	3989930/04	Opp. No. AMD-976945	Avani Sandip Solanki, Ahmedabad / Arpana Raj, Ahmedabad V/s Anupamav, Bangalore / Schutzen Care Private Limited, Mumbai	11.00 a.m.
3.	3792910/29	Opp. No. AMD-950749	Rajeev Jain, Jaipur / R Jai Enterprises, Jaipur V/s ANM Global Inc., New Delhi / Dharampal Premchand Limited, Delhi	11.00 a.m.
4.	3001742/03	Opp. No. AMD-903186	Deliwalla & Associates, Ahmedabad / Dipti Arvind Karnvat, Ahmedabad V/s Sun Pharmaceutical Industries Limited, Mumbai	11.00 a.m.
5.	2680501/12	Opp. No. AMD-909482	Kirankumar J. Jasani Advocate, Rajkot / Roger Motors Private Limited, Rajkot V/s P. K. Arora, Agra / Kulbir Singh, Agra	11.00 a.m.
6.	632908/11	Opp. No. AMD-162529	Khushboo Mohnot, Ahmedabad / Shri Lalitkumar Shantilal Kapadia, Ahmedabad V/s Madamser & Co., New Delhi / ABC Mechanicals, Amritsar	11.00 a.m.

DATE OF HEARING 13.02.2020

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	2920059/19	Opp. No. AMD-911589	T. C. Patel & Co., Ahmedabad / Kantibhai C. Bhimani, Morbi V/s Bhansali & Associates, Ahmedabad / M/s. Namoo Impex, Bangalore	11.00 a.m.
2.	2920061/35	Opp. No. AMD-911588	T. C. Patel & Co., Ahmedabad / Kantibhai C. Bhimani, Morbi V/s Bhansali & Associates, Ahmedabad / M/s. Namoo Impex, Bangalore	11.00 a.m.
3.	3466920/20	Opp. No. AMD-985213	Vipul J. Hindocha Advocate, Bhavnagar / Tarakbhai Nitinbhai Patel, Bhavnagar V/s Shrihar Tripathi, New Delhi / Vectus Industries Limited, Noida	11.00 a.m.
4.	3190791/37	Opp. No. AMD-982922	Bhansali & Associates, Ahmedabad / Swagat Infrastructure Pvt. Ltd., Ahmedabad V/s Sudhir Bhardwaj (Adv.), Delhi / Vinod Kumar Gupta, Delhi	11.00 a.m.
5.	3294052/17	Opp. No. AMD-910725	Ramesh G. Sabad, Rajkot / Paneliya Manish Rameshbhai, Rajkot V/s Regal IPR Associates, Rajkot / Florex Pump Industries, Rajkot	11.00 a.m.

DATE OF HEARING 17.02.2020

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3632421/32	Opp. No. AMD-994041	Easy Trade Solution, Ahmedabad / Siddhgiri Enterprise, Ahmedabad V/s Suraj Naskar, Ahmedabad / Raval Rakesh Harshdbhai, Ahmedabad	11.00 a.m.
2.	3519579/29	Opp. No. AMD-967361	Sharad Agrawal, Jodhpur / Vipin Gupta, Jodhpur V/s Gurvinder Singh & Associates, Delhi / Haldiram India Pvt. Ltd., New Delhi	11.00 a.m.
3.	3374105/05	Opp. No. AMD-917457	Bipi Lifesciences Pvt. Ltd., Ahmedabad V/s Sun Pharma Laboratories Limited, Mumbai	11.00 a.m.
4.	2929276/05	Opp. No. AMD-948824	Ashok Kumar Sharma, Jaipur / Kamlesh Rathore, Jaipur V/s V. Ravi, Chennai / Natco Pharma Limited, Hyderabad	11.00 a.m.
5.	2711840/05	Opp. No. AMD-925998	A.D. Shingala, Rajkot / Medistar Lifecare Private Limited, Ahmedabad V/s V. Ravi Advocate, Chennai / Micro Labs Limited, Bangalore	11.00 a.m.

DATE OF HEARING 18.02.2020

Sr. No	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3306422/05	Opp. No. AMD-987574	P. K. Arora, Agra / Susheel Yarns Private Limited, Bhilwara V/s Charak Pharma Pvt. Ltd., Mumbai	11.00 a.m.
2.	2524049/09	Opp. No. AMD-883787	B & H Associates, Jodhpur / Kamal Jethwani, Jodhpur V/s N. Ramaswami, Chennai	11.00 a.m.
3.	3053842/05	Opp. No. AMD-971290	G. D. Bansal & Associates, Jaipur / Zed Cross Healthcare Pvt. Ltd., Jaipur V/s V. Ravi, Chennai / Micro Labs Ltd., Bangalore	11.00 a.m.
4.	2712934/20	Opp. No. AMD-937508	M. N. Shah & Co., Ahmedabad / Karan Kamlesh Kakwani, Ahmedabad V/s Mahtta & Co., Ludhiana / S. C. Industries, Ludhiana	11.00 a.m.
5.	3037291/39	Opp. No. AMD-959759	Jitesh Joitaram Patel, Ahmedabad / Lightyear Travels Pvt. Ltd., Ahmedabad V/s Sim & San Advocates, Haryana / MakeMy Trip (India) Private Limited, Haryana	11.00 a.m.
6.	4097968/29	Opp. No. AMD-984198	Rakesh Patel, Jodhpur / Parasran Agarwal, Jodhpur V/s Sharad Agarwal, Jodhpur / Ramesh Chand Agarwal, Jodhpur	11.00 a.m.

DATE OF HEARING 19.02.2020

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3297105/10	Opp. No. AMD-983054	Regal & Regal, Rajkot / Kunal Deepkkumar Dhrangadharia, Rajkot V/s United Overseas Trade Mark Co., New Delhi / Vega Industries Pvt. Ltd., Noida	11.00 a.m.
2.	3172028/23	Opp. No. AMD-901902	Superfastaction Regn. Service, Surat / Shree Nidhi Industries, Surat V/s Vidhani Associates, New Delhi / Somany Ceramics Limited, New Delhi	11.00 a.m.
3.	2934808/41	Opp. No. AMD-975125	Makhija & Associates, Thane / Unnati Institute of Potential Exploration Pvt. Ltd., Ahmedabad V/s Aakash Educational Services Limited, New Delhi	11.00 a.m.
4.	3323645/05	Opp. No. AMD-883955	K. C. Patel & Co., Ahmedabad / Startos Healthcare Pvt. Ltd., Ahmedabad V/s Usha A. Chandrasekhar, Mumbai / Wanbury Limited, Mumbai	11.00 a.m.
5.	3721280/43	Opp. No. AMD-937063	Jayshruti Hariprasadbhai Acharya, Ahmedabad / Dipenkumar Ashokkumar Raval, Sabarkantha V/s Y. J. Trivedi & Co., Ahmedabad / Shree Marutinandan Kathiyawadi Restaurant, Ahmedabad	11.00 a.m.

DATE OF HEARING 20.02.2020

Sr. No	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	2691547/11	Opp. No. AMD-908799	Kirankumar J. Jasani Advocate, Rajkot / Shri Dr. Milan Kanakbhai Muliya, Surendranagar V/s Lalji Advocates, Delhi / Shah Multilayer Pvt. Ltd., Noida	11.00 a.m.
2.	2475964/17	Opp. No. AMD-933930	Kirankumar J. Jasani Advocate, Rajkot / Shri Sureshbhai Bavabhai Sakhiya, Rajkot V/s T. C. Patel & Co., Ahmedabad / Mukeshkumar V. Tilva, Rajkot	11.00 a.m.
3.	3542465/25	Opp. No. AMD-928042	H. K. Acharya & Co., Ahmedabad / Shree Ram Vastra Bhandar, Ahmedabad V/s Pranav Thakkar, Ahmedabad / Balkrishna B. Shah, Gomtipur	11.00 a.m.
4.	3391618/05	Opp. No. AMD-882200	Nayan J. Rawal, Mumbai / Zydus Healthcare Ltd., Ahmedabad V/s Sun Pharmaceutical Industries Limited, Mumbai	11.00 a.m.
5.	3452394/05	Opp. No. AMD-887938	Easy Trade Solution, Ahmedabad / Bappi Chandra Parbat, Ahmedabad V/s V. Ravi Advocate, Chennai / Micro Labs Limited, Bangalore	11.00 a.m.

DATE OF HEARING 24.02.2020

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3416469/07	Opp. No. AMD-891687	Lokesh Shah, Ahmedabad / Mr. Maulinbhai L. Ukani, Ahmedabad V/s Jasani & Company, Rajkot / Shree Laxmi Industries, Ahmedabad	11.00 a.m.
2.	2507035/11	Opp. No. AMD-831463	Priyanka B. Nagar Advocate, Ahmedabad / Mehta Enterprise, Rajkot V/s S. Singh & Associates, Delhi / Flora Circuit Controls, Delhi	11.00 a.m.
3.	1710614/03	Opp. No. AMD-764347	Gautam & Co., Jaipur / Kalusingh Rathod, Jaipur V/s Shama Mehandi Products, Ahmedabad	11.00 a.m.
4.	1217016/24	Opp. No. AMD-198344	Mr. Rohit Jain Advocate, Jaipur / M/s. Tulsi Cotton Mills Pvt. Ltd., Rajasthan V/s M/s. Parker & Parker, Mumbai / M/s. Tulsi Cloth Processors Pvt. Ltd., Mumbai	11.00 a.m.
5.	1378602/05	Opp. No. AMD-228530	Easy Trade Solution, Ahmedabad / Omni Lifesciences Pvt. Ltd., Vadodara V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	11.00 a.m.

DATE OF HEARING 25.02.2020

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	2456272/05	Opp. No. AMD-839259	Y. J. Trivedi & Co., Ahmedabad / Kamaljeet Jaiswal, Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / International Society for Krishna Consciousness, Bangalore	11.00 a.m.
2.	1670672/41	Rect. No. AMD-260390	G. D. Bansal & Associates, Jaipur / R. K. Sharma, Jaipur V/s Taj Trade Mark Pvt. Ltd., Agra / Rajeev Gandhi Computer Saksharta Mission, Kota	11.00 a.m.
